NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 30.09.2019 NOTICE

Take notice that the following matters listed on 01.10.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|---------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 530 & 700 of 2019 | Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors. | Misha | Ramakant Rai-R2 Raunak Dhillon- R3&4 |
| 2. | Comp. App. (AT) No. 147 of 2019 | Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With | Sadapurna mukherjee | Atanu Mukherjee- R1 Arjun Agarwal-R13 Ashok Jain-R25 |
| 3. | Comp. App (AT) No. 155 of 2019 | Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors. With | Saurabh Jain | Krishnendu Dutta- R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal- 29 |
| 4. | Comp. App (AT) No. 169 of 2019 | Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors. | Shaurya Kuthiala | Atanu Mukherjee |
| 5. | Comp. App. (AT) No. 249-250 of 2019 | Asha Kiran. Vs. Union of India. With | Sreenita Ghoshdastidar | Kasan Khanna |
| 6. | Comp. App. (AT) No. 251-252 of 2019 | AAkanksha Bawa. Vs. Union of India. | Sreenita Ghoshdastidar | Kasan Khanna |
| 7. | Competition Appeal (AT) No. 19 of 2017 top Part Heard | Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With | Sonal Jain | Nisha Kaur Uberoi- R1 Gautam Chawla- R2 |
| 8. | Competition Appeal (AT) No. 20 of 2017 Part Heard | Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors. | Sonal Jain | Nisha Kaur Uberoi- R1 Gautam Chawla- R2 |

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By Order

-sd/-Registrar